GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO.292 TO BE ANSWERED ON 22ND JULY, 2025

DATA OF HEALTH AND SOCIAL WORKERS UNDER NTCP

292. SHRI IRANNA KADADI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the detailed data on the number of trained health and social workers under the National Tobacco Control Programme in 2025;
- (b) the measures taken to coordinate Panchayati Raj Institutions for village-level activities under NTCP in 2025;
- (c) the detailed data on setting up and strengthening cessation facilities including provision of pharmacological treatment facilities at the district level under NTCP in 2025;
- (d) whether any school programmes were conducted under NTCP in 2025, and if so, the details thereof; and
- (e) whether government plans to bring any amendment in the COTPA, 2003 in the future, and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

- (a): Public health is a State subject, and funds for conducting trainings under the National Tobacco Control Programme (NTCP) are provided to all States/UTs under the National Health Mission. Till Date (June 2025) 1,55,916 (approx.) health and social workers have been trained under the National Tobacco Control Programme by the States/UTs.
- (b): To coordinate Panchayati Raj Institutions (PRI) for village-level activities, Ministry of Health and Family Welfare (MoH&FW) released the *Standard Operating Procedures for Villages to be Tobacco Free* and *Guidelines for Health Worker to help the tobacco users to quit tobacco* in September 2024. Under the NTCP programme the States/UTs have undertaken various activities to coordinate with PRI. Some of the key activities are given below:
 - Training of the Panchayati Raj Institution members, village heads, local teachers etc;
 - Inclusion of Tobacco control in Gram Sabha discussions and Panchayat Development Plans;
 - Sensitization activities with PRI members to make the village tobacco free.

- Constituted Village- and block-level coordination committees;
- Formed anti-tobacco squads to oversee implementation of NTCP;
- (c): Under NTCP above 670 Tobacco Cessation Centers (TCC) have been established in District Hospitals till date. The TCCs under NTCP include provision of pharmacological treatment facilities. Moreover with integrated efforts with National Medical Commission (NMC) and National Dental Commission (NDC) over 1000 TCCs have been established in Medical and Dental Colleges.
- (d): MoH&FW released the revised Tobacco free Educational Institutions (ToFEI) Guidelines in 2019. These guidelines empower schools and stakeholders to protect students from tobacco-related dangers. The educational institutions fulfilling the mandate of the ToFEI guidelines are declared tobacco-free. Further, the Ministry conducts Tobacco Free Youth Campaign on an annual basis focusing youth including school children.
- (e): MoH&FW introduced the draft Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2020, which was hosted in the public domain for pre-legislative consultation.
